

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.05.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2950 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 720 of 2021	State Tax Officer Vs. Premraj Ramratan Laddha & Anr.	Ritu Guru
2.	I.A. No. 3038 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Aliben Shamlabhai Movaniya	Siddharth Sngal
3.	I.A. No. 3039 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Dhirajlal Girdharbhai Chaniyara	Siddharth Sngal
4.	I.A. No. 3040 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Ansuyaben Mansukhlal Chaniyara	Siddharth Sngal
5.	I.A. No. 3041 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Shamlabhai Momaiyabhai Movaniya	Siddharth Sngal
6.	I.A. No. 3042 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Khimabhai Momaiyabhai Movaniya (Gadhvi)	Siddharth Sngal
7.	I.A. No. 3043 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Lakhmaben Khimabhai Movaniya	Siddharth Sngal
8.	I.A. No. 3046 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Petroserv Corporation FZC (Operational Creditor) Vs. John Energy Ltd. (Corporate Debtor)	Nalin Kohli
9.	I.A. No. 3047 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Kuldipsinh Anopsinh Chudasma	Siddharth Sngal

10.	I.A. No. 3048 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Devendrasinh Ranjitsinh Jadeja	Siddharth Sngal
11.	I.A. No. 3049 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Anopsingh Kiritsinh Sarvaiya	Siddharth Sngal
12.	I.A. No. 3077 of 2024 in I.A. No. _____ of 2024 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli

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Assistant Registrar